

(7)

Declaration of Assets and Liabilities

Year 2022-2023

श्री राजीव कुमार
I, SANJAY KUMAR SINGH

son/daughter/wife of Sri Rajendra Singh

aged 52 years, belonging to Government

service and presently working as Bihar Legislative Assembly

give herein below the details of the assets (Immovable, movable, bank balance, etc.) of

myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given) Sri. Nilam Kumari, Aditya Singh

1744
10/2/23

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash					
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	100000/- (SBF) 70000/- (Post office)		100%		
(iii)	Bonds, Debentures and Shares in companies	—				
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	—				
(v)	Motor Vehicles (details of make, etc.)	Honda Motorcycle				
(vi)	Jewellery (give details of weight and value)	Gold (wt-100gm)				
(vii)	Other assets, such as values of claims / interests					

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN NO. — CSCPS1851B3	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

C. Personal Detail

✓
GPF/CPF/PRAN No. :- PTS/BLA-1084

Gender :- M (M/F)

Date of Birth :- 10/02/1971 (DD/MM/YYYY)

Class/Group :- C (A/B/C)

Cadre :- Bihar Legislative Assembly
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :- Patna

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Sanjay Kumar Singh

Name of Employee: Sanjay Kumar Singh

Designation: Assistant Sub Marshal

Department: Bihar Legislative Assembly

Place: Patna

Date: 02.02.2023

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.